

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 930  
TO BE ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2020**

**AYUSHMAN BHARAT YOJANA**

- 930. SHRI KHAGEN MURMU:  
SHRI RAMPRIT MANDAL:  
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:  
SHRI AJAY BHATT:  
SHRI VINAYAK RAUT:  
SHRIMATI RITI PATHAK:  
DR. NISHIKANT DUBEY:  
SHRI RAMDAS C. TADAS:  
SHRIMATI SUMALATHA AMBAREESH:  
DR. SUBHAS SARKAR:  
MS. DIYA KUMARI:  
SHRI JUGAL KISHORE SHARMA:  
SHRI BHANU PRATAP SINGH VERMA:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI KOMATI REDDY VENKAT REDDY:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
SHRI Y.S. AVINASH REDDY:  
SHRI PARTHIBAN S.R.:  
SHRI HIBI EDEN:  
SHRIMATI SHARDABEN ANILBHAI PATEL:  
SHRI RAVI KISHAN:  
SHRI RAVINDRA KUSHWAHA:  
SHRI SUNIL BABURAO MENDHE:  
SHRI SHRINIWAS PATIL:  
SHRI GIRIDHARI YADAV:  
SHRI NALIN KUMAR KATEEL:  
SHRIMATI SUPRIYA SULE:  
SHRI KULDEEP RAI SHARMA:  
SHRI RAM MOHAN NAIDU KINJARAPU:  
DR. AMOL RAMSING KOLHE:  
SHRIMATI RAMA DEVI:  
SHRI GAUTAM SIGAMAANI PON:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the targets fixed, progress made, funds allocated, number of beneficiaries benefited, Ayushman cards issued, medical treatment covered under the Ayushman Bharat Yojana (ABY), State/UT-wise;

Contd.....

- (b) the number of hospitals empanelled and super speciality blocks sanctioned thereunder, State/UT and location-wise and the criteria adopted for their selection/ empanelment;
- (c) whether ABY is not being implemented by some States, if so, the steps being taken to implement it in all the States;
- (d) whether the Government proposes to cover patients suffering from prolonged chronic diseases including cancer under ABY and if so, the steps taken thereon;
- (e) the steps taken to identify abuse prone packages under ABY along with number of cases filed and action taken against erring hospitals during each of the last three years and current year;
- (f) whether the Government has received any suggestions/complaints from public/States to make the scheme more people friendly and if so, the details thereof, steps taken thereon and monitoring mechanism, grievance redressal system available therefor;
- (g) the steps being taken by the Government to post adequate number of doctors/para-medics in medical institutions/hospitals/wellness centres to address the shortage under ABY; and
- (h) the percentage of claims that have been denied under the scheme till date, State/UT-wise, specially in Srikakulam?

**ANSWER**  
**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND**  
**FAMILY WELFARE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): The roll out plan of Ayushman Bharat – Health & Wellness Centers (AB-HWCs) as under :

- FY 2018-19 = 15,000
- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 = 30,000 (Cumulative 70,000)
- FY 2021-2022 = 40,000 (Cumulative 1,10,000)
- Till 31st December 2022 = 40,000 (Cumulative 1,50,000)

Services at AB-HWCs are free and universal to all individuals residing in the service area. Against the target of 40,000 AB-HWCs by FY 2019-20, approvals for more than 62,000 AB-HWCs have been given to States/UTs and as per AB-HWC portal, 29214 AB-HWC are functional as on 30.01.2020.

State/UT-wise fund released for implementation of AB-HWCs in 2019-20 is at **Annexure I**. The state-wise details of footfalls and screening done for hypertension, diabetes and cancer as on 31.01.2020 is at **Annexure II**.

Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) aims to provide health cover up to Rs 5 lakh per family per annum to around 10.74 crore poor and vulnerable

families identified as per Socio Economic Caste Census (SECC) database. As on 04.02.2020, over 80.61 lakh hospital admissions worth Rs. 11285.64 cores have been registered under AB-PMJAY across 32 States/UTs.

The State/UT wise details relating of eligible SECC beneficiary families, e-Cards issued, number of hospital admissions, and fund released is at **Annexure III**.

As on 04.02.2020, 21,789 hospitals have been empanelled under the scheme. These include public and private single speciality, multi-speciality and super speciality hospitals. The location wise empanelled hospital details are available at PMJAY's official website [www.pmjay.gov.in](http://www.pmjay.gov.in) at the link (<https://hospitals.pmjay.gov.in/Search/>)

All public hospitals (Community Health Centre and above), in the States implementing AB-PMJAY, are deemed empanelled for providing hospitalization. Further, State Governments, through State Health Agencies, empanel private hospitals within their jurisdiction based on defined criteria and hospital empanelment guidelines to provide care to beneficiaries. Guidelines for empanelment criteria of hospitals have been issued to the States.

The criteria for empanelment is divided into two broad categories:

(a) General criteria – For hospitals that provide non-specialised general medical and surgical care with or without ICU and emergency services.

(b) Special Criteria (for clinical specialties) – For each specialty, a specific set of criteria has been identified. In order to offer a specialised clinical service, the hospital must have necessary specific infrastructure and human resource in place. Only those hospitals eligible under general criteria can apply for empanelment under this category.

With prior approval, State Governments have the flexibility to revise/relax the empanelment criteria, barring minimum requirements, depending on their local context, availability of providers, and the need to balance quality and access. The detailed criteria for empanelment are available at <https://www.pmjay.gov.in/documents>.

Based on the proposals received from the States/ UTs, AB-HWC is being implemented in all States/ UTs except UT of Delhi.

The States of Odisha, Telangana, West Bengal and Union Territory of Delhi are not implementing AB-PMJAY. The implementation of scheme was withdrawn by the State Government in West Bengal from January 2019. Government of India has been constantly requesting these State/UT Governments to join the scheme as beneficiaries of these States/UT are deprived of benefits under AB-PMJAY.

AB-PMJAY has a set of 1393 packages across 23 specialties including one unspecified surgical package covering a vast spectrum of acute and chronic conditions. These packages include most of the secondary and tertiary treatment across all critical specialties like cardiology, oncology, neurosurgery, Orthopaedics etc. Details of packages under the scheme are available at the website [www.pmjay.gov.in](http://www.pmjay.gov.in).

(e): Based on forensics and medical audit analysis under AB-PMJAY, certain high-risk packages have been identified. Following key steps have been taken to prevent abuse of these packages:

- i. Pre-authorisation is mandatory for these packages.
- ii. Most of these packages have been reserved for public hospitals
- iii. Suspect triggers under these packages are being sent to the States for appropriate action.

Ayushman Bharat- PMJAY was launched on 23.09.2018. Since its launch, the Action against fraudulent hospitals/entities is as under -

- i. More than 440 hospitals have been served Show Cause Notice/suspended/de-empanelled in different states.
- ii. Out of these, 205 have been de-empanelled
- iii. FIRs have been lodged against 6 hospitals
- iv. Amount of penalties levied is more than Rs. 4.6 Crore

(f): Constant communication is maintained with the State Health Agencies for ensuring seamless implementation of the scheme across country. Routine inputs regarding IT system, health benefit packages etc are received from different stakeholders. These feedbacks are evaluated and suitably incorporated, if deemed appropriate.

The progress of the scheme is continuously being assessed and monitored on real time basis. A dashboard with various key performance indicators (KPI) has been designed to constantly monitor the scheme. The performance of the scheme is objectively evaluated in terms of cards issued, number of hospitalization cases, quality of treatment provided, timely payment of claims etc

Also, to ensure that disputes and grievances involving beneficiaries, healthcare provider and other stakeholders are resolved in an efficient, transparent and time bound manner, Grievance Redressal Guidelines have been developed and a Central Grievance Redressal Management System has been established. Grievances can be registered on the portal, through national call centre (14555) or PMJAY website, through mail, letter, fax etc. for resolution as per a well-defined process. Also, a three-tier grievance redressal structure has been setup to ensure timely redressal of grievances at District, State & National level.

(g): Operational guidelines on Ayushman Bharat – Comprehensive Primary Health Care through Health and Wellness Centres prescribe the human resource requirements in AB-HWCs as below -

Facility	Human Resources prescribed (HR)
Sub Centre AB-HWC	<ul style="list-style-type: none"> <li>• Community Health Officer (CHO)</li> <li>• 2 Multipurpose workers</li> </ul>
PHC – AB-HWC	<ul style="list-style-type: none"> <li>• Two Medical Officer</li> <li>• Staff Nurses</li> <li>• Lab Technician</li> <li>• Pharmacist</li> <li>• Lady Health Visitors</li> </ul>

Only those Sub Health Centres and Primary Health Centres that have complied with the above HR norms are being considered as operational AB-HWCs, besides satisfying other functionality criterion prescribed in the Operational Guidelines. To ensure and enable availability of above medical professionals and para medics in AB-HWCs, necessary financial and technical support is being provided to the States under NHM. Besides this, NHM Conditionality framework and mechanisms of additional incentives encourage states to complete recruitment for vacant positions of the necessary human resources at PHC and SHCs being transformed as AB-HWCs.

(h): Under AB-PMJAY claims submitted by empanelled healthcare providers are examined at different levels by experts including doctors. Claims not submitted as per the guidelines are declined by the claim processing team set up by the States. As on 04.02.2020, the State/UT wise details of percentage of claims declined under AB-PMJAY is at **Annexure IV**. The percentage of claims declined in Srikakulam is 0.75%.

.....

**Annexure I**

Allocation and Central Release under Ayushman Bharat Yojana - Health & Wellness Centers / Comprehensive Primary Health Care during the F.Y. 2019-20

S.No.	States	2019-20 (Rs. In Crore)	
		Allocation	Central Release
1	Andaman & Nicobar Islands	1.45	0.28
2	Andhra Pradesh	59.05	35.25
3	Arunachal Pradesh	11.85	8.59
4	Assam	99.28	97.60
5	Bihar	110.13	84.19
6	Chandigarh	1.02	0.54
7	Chattisgarh	52.61	42.10
8	Dadra & Nagar Haveli	1.45	0.75
9	Daman & Diu	0.81	0.44
10	Delhi	-	-
11	Goa	1.36	1.01
12	Gujarat	60.18	47.67
13	Haryana	26.54	22.63
14	Himachal Pradesh	22.03	21.89
15	Jammu & Kashmir	45.38	32.94
16	Jharkhand	49.96	39.58
17	Karnataka	65.20	52.06
18	Kerala	25.20	20.38
19	Lakshadweep	0.28	0.19
20	Madhya Pradesh	112.65	87.82
21	Maharashtra	122.01	97.64
22	Manipur	9.71	7.27
23	Meghalaya	9.35	8.02
24	Mizoram	6.49	4.96
25	Nagaland	7.02	5.34
26	Orissa	67.86	54.27
27	Puducherry	0.90	0.14
28	Punjab	27.17	20.39
29	Rajasthan	115.56	68.64
30	Sikkim	2.48	1.33
31	Tamil Nadu	69.31	65.46
32	Tripura	13.77	7.35
33	Uttar Pradesh	245.17	195.82
34	Uttarakhand	25.73	25.13
35	West Bengal	79.55	61.55

36	Telangana	42.64	31.25
<b>Grand total</b>		<b>1,591.15</b>	<b>1,250.47</b>

Note:

1. The above information comprises of Ayushman Bharat- Health & Wellness Centres under NRHM and NUHM.
2. Allocation is as per Budget Estimate (BE).
3. No allocation has been provided to Union Territory of Delhi due to non-receipt of proposal of the component viz. Ayushman Bharat-Health & Wellness Centre as there are no Health & Wellness Centres in Delhi.
4. Release for the F.Y. 2019-20 is updated up to 23.01.2020 and is provisional.
5. The above releases relate to Central Govt. Grants & do not include State share contribution.
6. The release reported for Jammu and Kashmir is the combined release made to two U.Ts Jammu & Kashmir and Ladakh before the re-organization order dated 31.10.2019 against the Central Allocation of Rs.45.38 Crore.
7. After re-organization of the State of Jammu & Kashmir, the revised allocation for UT of Jammu & Kashmir is Rs.38.21 crore and Ladakh is Rs.7.17 Crore.

## State-wise details of footfalls and screening under AB-HWCs

Sl. No.	State Name	Total Footfall	Total screening for hypertension	Total screening for diabetes	Total screening for oral cancer	Total screening for breast cancer	Total screening for cervical cancer
High_Focus							
1	Chhattisgarh	25,99,687	16,76,310	14,13,362	9,18,734	4,28,884	1,90,255
2	Rajasthan	16,91,744	3,18,120	2,60,914	1,48,747	72,300	31,392
3	Uttar Pradesh	1,09,12,622	20,04,313	14,50,223	5,77,664	1,72,344	74,473
4	Odisha	90,16,009	16,92,113	14,71,331	10,96,036	4,15,993	2,06,447
5	Madhya Pradesh	44,31,288	13,39,907	12,28,574	9,15,967	2,61,210	86,942
6	Bihar	19,90,930	1,34,795	66,249	6,486	3,395	3,063
7	Jharkhand	5,38,463	1,09,529	61,429	34,242	19,842	5,725
8	Uttarakhand	3,68,235	1,28,056	1,02,965	66,601	37,408	5,326
Non_High_Focus							
9	Tamil Nadu	50,21,722	73,40,118	55,42,402	3,43,978	23,67,073	18,31,439
10	Haryana	29,91,090	3,84,675	3,30,730	2,06,582	1,06,409	34,321
11	Maharashtra	33,55,694	32,51,545	31,09,664	25,34,192	10,91,960	6,46,269
12	Karnataka	49,38,835	5,95,876	5,53,040	2,33,422	35,163	12,108
13	West Bengal	11,016	5,30,571	4,29,304	1,15,474	60,067	14,673
14	Punjab	8,60,578	7,17,213	4,15,212	2,13,126	1,52,241	59,406
15	Gujarat	1,03,21,731	20,73,231	20,50,585	14,57,768	7,04,234	6,06,720
16	Andhra Pradesh	1,54,53,028	24,19,643	22,22,728	16,36,606	8,15,909	7,92,918
17	Kerala	66,56,074	2,44,475	1,06,166	4,411	836	1,249
18	Jammu & Kashmir	2,48,190	76,467	73,475	45,297	15,694	2,329
19	Telangana	20,59,122	43,82,649	42,46,168	42,90,075	22,75,808	17,41,844
20	Himachal Pradesh	7,66,065	3,08,824	1,69,780	52,823	22,079	10,841
21	Goa	2,53,858	10,354	9,281	8,357	4,375	2,651
Union_Territories							
22	Puducherry	18,07,119	33,858	28,350	20,182	6,300	1,304
23	Daman & Diu	1,49,364	1,45,287	1,44,094	1,19,285	41,928	12,942
24	Andman & Nicobar Islands	2,12,577	11,909	11,360	10,790	5,974	2,963
25	Delhi	0	0	0	0	0	0
26	Chandigarh	1,20,349	22,532	20,830	5,023	2,397	1,482
27	Lakshadweep	0	0	0	0	0	0
28	Dadra & Nagar Haveli	1,25,554	27,218	26,255	24,973	15,401	15,017



North_East							
29	Tripura	2,50,143	45,288	38,589	26,467	12,424	9,427
30	Assam	21,02,024	7,24,472	6,43,200	6,24,433	3,28,622	4,384
31	Meghalaya	1,70,463	33,590	28,916	26,800	17,469	1,262
32	Arunachal Pradesh	20,275	7,951	6,892	3,515	1,744	215
33	Manipur	66,050	36,637	32,877	28,577	18,679	5,379
34	Mizoram	35,775	5,789	2,467	1,284	939	141
35	Nagaland	44,994	7,143	3,455	0	0	0
36	Sikkim	96,954	19,173	18,970	18,543	7,940	1,801
GROUP							
37	Ladakh	29,851	0	0	0	0	0
		8,97,17,473	3,08,59,631	2,63,19,837	1,58,16,460	95,23,041	64,16,708

Source: AB-HWC portal {31.01.2020 (1200hrs) }

**Annexure – III**

State/UT wise details under AB-PMJAY (As on 04.02.2020)					
State/UT	State/UT wise family target (in lakhs) #	State/UT wise grant in aid provided		Number of Card issued #	Number of hospital admission#
		Amount (in cr.) 2018-19	Amount (in cr.) 2019-2020		
Andaman And Nicobar Islands	0.21	0.2	0.4	11,965	125
Andhra Pradesh*	144.00	182.9	107.1	0	6,11,325
Arunachal Pradesh	0.90	2.3	-	1,069	1,628
Assam**	27.00	21.1	82.2	1,22,79,077	1,12,169
Bihar	109.00	88.3	-	43,48,901	1,56,892
Chandigarh	0.70	0.7	1.5	47,452	3,219
Chhattisgarh	41.50	217.4	62.8	27,10,199	7,95,722
Dadra And Nagar Haveli and Daman And Diu	0.70	3.3	-	2,77,438	27,578
Goa	0.40	0.6	0.1	21,079	10,084
Gujarat	70.00	77.5	212.3	73,46,491	12,69,401
Haryana	15.50	26.8	50.4	18,74,424	87,824
Himachal Pradesh	4.80	17.2	13.6	8,16,306	50,870
UT of Jammu and Kashmir and UT of Ladakh	6.10	20.6	19.3	11,42,247	61,252
Jharkhand	57.00	170.2	-	86,80,489	4,53,218
Karnataka**	115.00	159.3	85.9	97,82,874	5,19,067
Kerala	40.90	25	97.6	62,80,933	8,23,349
Lakshadweep	0.01	-	-	589	1
Madhya Pradesh	118.00	72.6	84.6	1,38,29,213	2,73,272
Maharashtra	83.60	266.3	162	62,73,326	2,91,164
Manipur	2.80	7.2	7.2	2,11,447	11,696
Meghalaya	8.40	15.6	14.8	15,53,912	1,05,355
Mizoram	1.95	17.5	11.1	3,93,273	31,301
Nagaland	5.70	4.7	-	2,44,901	8,219
Puducherry	1.00	1.5	-	98,041	676
Punjab	45.87	2.2	24	40,83,773	1,34,972
Rajasthan *	59.70	-	106.4	0	7,04,401
Sikkim	0.40	1	-	28,431	958
Tamil Nadu**	147.00	305	441.8	2,47,27,248	10,00,963
Tripura	4.90	12.8	5.6	8,86,141	51,696
Uttar Pradesh	118.00	85	100.3	86,00,045	3,05,626
Uttarakhand	19.70	12.5	8	37,74,543	1,30,351

West Bengal	111.90	31.3	-		17,636
<b>Total</b>	<b>1,363.14</b>	<b>1,850</b>	<b>1,699</b>	<b>12,04,43,864</b>	<b>80,61,823</b>

\* E-cards have been issued on State IT system. Details are not yet available

\*\* 4.68 Cr cards have made by states using their own IT systems

# The above information relates to beneficiaries supported under AB PM-JAY in alliance with state schemes

**Note:** Implementation of the scheme has been rolled back in West Bengal by the State Government from January 2019

**Annexure – IV**

<b>State/UT wise details of claim denied (As on 04.02.2020)</b>	
<b>State/UT</b>	<b>Percentage of claims declined</b>
Andaman And Nicobar Islands	8.70%
Andhra Pradesh	0.60%
Arunachal Pradesh	0.30%
Assam	7.00%
Bihar	8.80%
Chandigarh	3.80%
Chhattisgarh	5.30%
Dadra And Nagar Haveli and Daman And Diu	3.20%
Goa	1.70%
Gujarat	0.00%
Haryana	0.10%
Haryana	3.30%
Himachal Pradesh	4.70%
UT of Jammu and Kashmir and UT of Ladakh	1.30%
Jharkhand	4.10%
Karnataka	2.10%
Kerala	14.60%
Lakshadweep	0.00%
Madhya Pradesh	11.40%
Maharashtra	2.30%
Manipur	2.80%
Meghalaya	0.50%
Mizoram	1.00%
Nagaland	1.80%
Puducherry	0.30%
Punjab	2.90%
Rajasthan	0.00%
Sikkim	1.50%
Tamil Nadu	1.70%
Tripura	8.40%
Uttar Pradesh	6.70%
Uttarakhand	9.10%